

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: Andhra Pradesh Judicial Academy, Secunderabad - Training Programme - District and Sessions Judges - Nomination of 29 newly promoted District and Sessions Judges and two other officers who were already promoted as District Judges to participate in the XIV Professional Advancement Course for a period of two weeks from 25.03.2017 to 08.04.2017 at Andhra Pradesh Judicial Academy, Secunderabad - ORDERS - ISSUED.

REF: Letters ROC No. 203/2017/APJA-Sec'bad, dated 02.03.2017 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO.1976/2017-B.SPL. DATED: 13 .03.2017

The High Court is pleased to pass the following order:

The following 29 newly promoted District and Sessions Judges and two already promoted District Judges, mentioned in Column No.2, are hereby nominated to participate in the **XIV Professional Advancement Course** for a period of two weeks i.e., from 25.03.2017 (Saturday) to 08.04.2017 (Second Saturday) at Andhra Pradesh Judicial Academy, Secunderabad and directed to handover charge of their posts to the officers mentioned in Column No.3, and proceed to attend the said Course and to report at the Academy at 8.30 a.m., on 25.03.2017 (Saturday).

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SRI K.VENKATESWARLU, III Addl. District and Sessions Judge, Adilabad at Asifabad.	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.
2.	SMT. A.GAYATHRI DEVI, Prl. Special Judge for CBI Cases, Visakhapatnam.	I Addl. Special Judge for CBI Cases, Visakhapatnam.
3.	SRI G.SATYA PRABHAKARA RAO, II Special Judge for CBI Cases, Visakhapatnam.	I Addl. Special Judge for CBI Cases, Visakhapatnam.
4.	SRI A.SATYANAND, XII Addl. District and Sessions Judge, Visakhapatnam.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-XI Addl. District and Sessions Judge, Visakhapatnam
5.	SRI Y.HEMALATHA, Spl. Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Vizianagaram.	Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram.

6.	SRI G.RAMA GOPAL, Spl. Judge for trial of cases under SCs and STs (POA) Act-cum-X Addl. District Judge, Rajamahendravaram, East Godavari District.	Judge, Family Court-cum-IX Addl. District and Sessions Judge, East Godavari at Rajamahendravaram.
7.	SRI Y.VEERAJU, Special Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad.	Metropolitan Sessions Judge, Hyderabad.
8.	SMT. M.VENKATA RAMANA KUMARI, XI Addl. District and Sessions Judge, Tenali, Guntur District.	III Addl. District and Sessions Judge, Guntur.
9.	SRI R.TIRUPATHI, Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.	II Addl. Chief Judge, City Civil Court, Hyderabad.
10.	SRI B.GNANESWARA RAO, Spl. Judge for trial of cases under SCs and STs (POA) Act-cum-VII Addl. District Judge, Khammam.	I Addl. District and Sessions Judge, Khammam.
11.	SRI M.SRINIVASA CHARY, VI Addl. District and Sessions Judge, Kakinada, East Godavari District.	III Addl. District and Sessions Judge, Kakinada, East Godavari District.
12.	SMT. A.MARY GRACE KUMARI, Spl. Judge for trial of cases under SCs and STs (POA) Act-cum-VIII Addl. District Judge, Ananthapuram.	I Addl. District and Sessions Judge, Ananthapuram.
13.	SRI T.VENKATESWARLU, Judge, Family Court-cum-VII Addl. District and Sessions Judge, Ananthapuram.	Prl. District and Sessions Judge, Ananthapuram.
14.	SMT. C.SATYAVANI, III Addl. District and Sessions Judge, Rajampet, Kadapa District.	V Addl. District and Sessions Judge, Rayachoty, Kadapa District.
15.	SRI G.GNANA SUVARNA RAJU, Spl. Judge for SPE and ACB Cases-cum-III Addl. District and Sessions Judge, Visakhapatnam.	Judge, Family Court-cum-V Addl. District and Sessions Judge, Visakhapatnam.
16.	SRI S.PRASAD, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District Judge, Kadapa.
17.	SRI G.LAKSHMI NARASIMHA REDDY, XII Addl. District and Sessions Judge, Pithapuram, East Godavari District.	Chairman, LRAT-cum-IV Addl. District and Sessions Judge, Kakinada, East Godavari District.

18.	SRI R.VENKATA NAGA SUNDAR, Spl. Judge for trial of cases under SCs and STs (POA) Act-cum-VI Addl. District Judge, Kurnool.	I Addl. District and Sessions Judge, Kurnool.
19.	SMT. G.NEELIMA, Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Secunderabad.	XXVII Addl. Chief Judge, City Civil Court, Secunderabad.
20.	SRI M.KRISHNA MURTHY, Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District and Sessions Judge, Karimnagar.	I Addl. District and Sessions Judge, Karimnagar.
21.	SRI A.SOLOMON, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore.
22.	SRI CH.V.R.R.VARA PRASAD, Judge, Addl. Family Court, City Civil Court, Hyderabad.	III Addl. Chief Judge, City Civil Court, Hyderabad.
23.	SMT. K.SUNITHA, Spl. Judge for trial of cases under SCs and STs (POA) Act-cum-VIII Addl. District Judge, Eluru, West Godavari District.	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Eluru, West Godavari District.
24.	SRI K.SESHAGIRI RAO, IX Addl. Chief Judge, City Civil Court, Hyderabad.	XXIV Addl. Chief Judge, City Civil Court, Hyderabad.
25.	SMT. K.LALITHA KUMARI, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.	I Addl. District and Sessions Judge, Khammam.
26.	SRI G.RAJA GOPAL, X Addl. Chief Judge, City Civil Court, Hyderabad.	XXIV Addl. Chief Judge, City Civil Court, Hyderabad.
27.	SRI P.VENKATA PADMA LALITHA SIVA JYOTHI, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Karimnagar.	Special Judge for trial of Anti Corruption Bureau Cases at Karimnagar
28.	SRI P.CHANDRA SEKHARA PRASAD, XII Addl. Chief Judge, City Civil Court, Secunderabad.	XXVII Addl. Chief Judge, City Civil Court, Secunderabad
29.	SRI A.NARASIMHA MURTHY, X Addl. District and Sessions Judge, Narsapur, West Godavari District.	III Addl. District and Sessions Judge, Bhimavaram, West Godavari District.

30.	Sri K.SUDARSHAN, Judge, Family Court, Nizamabad.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VIII Addl. District Judge, Nizamabad.
31.	SRI MOHD. ABDUL RAFI, Spl. Judge for SPE and ACB Cases-cum-II Addl. District and Sessions Judge, Nellore.	III Addl. District and Sessions Judge, Nellore.

The Officers mentioned in Column No.3, will be in full additional charge of the post/s mentioned in corresponding Column No.2, during the period of absence of the above said officers who are nominated to participate in the above said course for two weeks from 25.03.2017 to 08.04.2017 at Andhra Pradesh Judicial Academy, Secunderabad.

The officers mentioned in Column No.2, shall handover charge of their post and also the additional post for which they are holding full additional charge if any to the officers mentioned in Column No.3, while proceeding to the said training and the officers mentioned in Column No.3, will be in full additional charge of the respective posts as handover by the officers mentioned in Column No.2.

On return from the above said Course, the officers mentioned in Column No.2 will regularly assume charge of their regular post and also the post/s if any for which they are holding full additional charge from the officers mentioned in Column No.3.

Sri G.Raja Gopal, X Addl. Chief Judge, City Civil Court, Hyderabad (at Serial Number 26), is instructed to report before the Director, Andhra Pradesh Judicial Academy, Secunderabad, on return from the Conference scheduled on 25.03.2017 and 26.03.2017 at Vigyan Bhawan, New Delhi, for undergoing the remaining period of training programme.

Sri B.Rajasekhar, Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad is exempted from participating in the XIV Professional Advancement Course at Andhra Pradesh Judicial Academy, Secunderabad.

NOTE: The Training Proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Secunderabad.


REGISTRAR GENERAL 13/3

To

1. The officers.
2. The incharge officers.
3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad
(With a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, A.P. Judicial Academy, Secunderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.

7. THE PRL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Ananthapuram, East Godavari at Rajamahendravaram, Guntur, Kadapa, Karimnagar, Khammam, Kurnool, Nellore, Nizamabad, Visakhapatnam, Vizianagaram, West Godavari at Eluru.

8. The Pay and Accounts Officer, Hyderabad.

9. THE DISTRICT TREASURY OFFICERS:

Adilabad, Ananthapuram, East Godavari at Kakinada, Guntur, Kadapa, Karimnagar, Khammam, Kurnool, Nellore, Nizamabad, Visakhapatnam, Vizianagaram, West Godavari at Eluru.

10. THE SECTION OFFICERS: Establishment Section, Special Officers Section, Vigilance Cell, E-Section, Work Review Cell, O.P.Cell, B-Section, Accounts Section, Computer Section, D-Budget Section, High Court of Judicature at Hyderabad.

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